

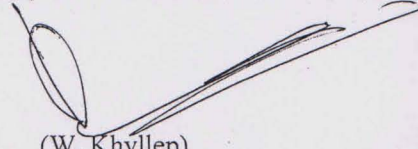
GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 30th June, 2017.

No. LJ(A) 77/2000/Pt/244 – In supersession of this Department's letter No. LJ (A) 77/2000/Pt/178 dt. 05.11.2015 and for the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri Kerbor J. Lyngdoh, Judicial Officer, as the Assistant to Deputy Commissioner, West Jaintia Hills District and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest him with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within the West Jaintia Hills District with effect from the date of joining.



(W. Khylllep)

Secretary to the Government of Meghalaya,
Law Department.

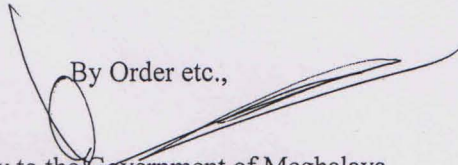
Memo. No. LJ(A) 77/2000/Pt/244-A

Dated, Shillong the 30th June, 2017.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Deputy Chief Minister, Law for information of Hon'ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification No. HCM/II/184/2015/2291 dt. 28.06.2017.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. The District & Sessions Judge, Nongpoh.
8. Shri Kerbor J. Lyngdoh, Judicial Magistrate 1st Class, Jowai.
9. The Director General of Police, Meghalaya, Shillong.
10. The Superintendent of Police (CBI/ACB), Jowai.
11. The Superintendent of Police, West Jaintia Hills District, Jowai.
12. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
13. Government Pleader/ Public Prosecutor, Jowai.
14. Home (Police) Department).
15. The Treasury Officer, Jowai.
16. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
17. All Deputy Commissioners.
18. Personnel (A) Department.
19. Law (B) Department.
20. Personal file of the officer.
21. DEO, Law Department.
22. Guard file.

By Order etc.,



Secretary to the Government of Meghalaya,
Law Department.
